

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 23.07.2020**

**NOTICE**

**Take notice that the following matter adjourned on 23.06.2020 will be listed as indicated below: -**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original date of hearing</b>	<b>Next date of hearing</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 515 of 2020  <b>Part Heard</b>	Panna Pragati Infrastructure Pvt. Ltd. Anr.  Vs.  Amit Pareek & Ors.  <b>With</b>	23.06.2020	17.08.2020
<b>2.</b>	Comp. App. (AT) (Ins) No. 516 of 2020  <b>Part Heard</b>	Panna Pragati Infrastructure Pvt. Ltd. Anr.  Vs.  Amit Pareek & Ors.	23.06.2020	17.08.2020

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**By Order**

**-sd/-  
Registrar**